

Sea Island Cotton in India

1619. Shri Naldurgker: Will the Minister of Food and Agriculture be pleased to state the total acreage brought under cultivation so far under the Sea Island Cotton Scheme in the various States?

The Minister of Food and Agriculture (Shri A. P. Jain): A scheme for the development and improvement of Sea Island Cotton 'Andrews' is functioning from the 11th May, 1957, in the States of Kerala, Mysore and Assam. The total acreage brought under cultivation of this cotton was 135 acres in 1957-58. The target to be covered during 1958-59 is 2,500 acres.

Casual Workers

1620. Shri Rajendra Singh: Will the Minister of Railways be pleased to state.

(a) whether the Railways make payments to the casual workers (line staff and gangmen) for the national holidays, viz. 26th January, 15th August and 2nd October; and

(b) if not, why?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b) Casual labour are employed on daily rates of pay and are paid for the days on which they actually do work.

Price of Rice

1621. Shri Daljit Singh: Will the Minister of Food and Agriculture be pleased to state.

(a) the present prices of rice in Uttar Pradesh and Madhya Pradesh provinces;

(b) the present prices of rice in Punjab; and

(c) the causes of differences in these prices?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b) A statement showing the whole-sale prices of rice in certain important centres of Uttar Pradesh, Madhya

Pradesh and Punjab as on 28th August 1958 is laid on the Table of the House. [See Appendix IV, annexure No. 61].

(c) The variations in price are caused by various factors, such as the quality of rice, local demand for rice, arrivals in local markets, condition of the last crop, prospects of the next crop etc. Another important factor responsible for the difference in prices is the various zonal restrictions imposed on the movement of rice. At present, there is a ban on the export of rice from Punjab except to the Union territories of Himachal Pradesh and Delhi, from Madhya Pradesh and from Uttar Pradesh.

तार घर

१६२२. श्री लक्ष्मी राम क्या परिवहन तथा संचार मंत्री १६ मार्च, १९५८ के अनारकित प्रश्न मख्या १४६० के उत्तर के सम्बन्ध में यह बताने की कृपा करेगे कि जिला जामों (उत्तर प्रदेश) के गरीठा और गुरमराय मडियो मे तारघर खोलने के सम्बन्ध मे अब तक क्या प्रगति हुई है ?

परिवहन तथा संचार मंत्री (श्री स० का० पाटिल) आवश्यक स्टोर इकट्ठे किये जा चुके हैं। गरीठा मे यह काम शीघ्र ही शुरू किया जायेगा और नवम्बर, १९५८ में यहा तार-घर खोले जाने को सम्भावना है। गुरमराय मे, गरीठा के साथ-साथ तार-सुविधा तभी उपलब्ध की जा सकेगी जब कि इस बीच वहा का अतिरिक्त विभागीय विद्यमान शाखा डाक-घर में परिवर्तित कर दिया जाय।

यात्रियों की सुविधाओं

१६२३. श्री लक्ष्मी राम क्या रेलवे मंत्री यह बताने की कृपा करेगे कि .

(क) क्या यह सच है कि झांसी-कानपुर सेक्शन में उर्ई और धराब स्टेशनों पर जगह के अभाव के कारण तृतीय श्रेणी के यात्रियों को बहुत असुविधा होती है ,